

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2914
ANSWERED ON:14.03.2013
NATIONAL JUDICIAL STANDARDS AND ACCOUNTABILITY BILL
Venugopal Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the present status of National Judicial Standards and Accountability Bill;
- (b) whether the Government is considering to make further amendments to the Bill; and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (c) The Judicial Standards and Accountability Bill, was passed by the Lok Sabha on 29.03.2012. This is pending for consideration in the Rajya Sabha. In the meanwhile, few official amendments have been proposed which would be moved when the Bill is taken up for discussion in the Rajya Sabha.